BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 693/2023

IN THE MATTER OF: SUO MOTU MATTER –
"POLLUTION CONTROL BOARDS ARE WEAK LINKS"

REPLY / ACTION TAKEN REPORT BY WAY OF AFFIDAVIT ON BEHALF OF ANDAMAN AND NICOBAR POLLUTION CONTROL COMMITTEE (ANPCC)

I, Rakesh Das, S/o Shri.N.Das, aged 45 years, presently holding the post of Member Secretary, Andaman and Nicobar Pollution Control Committee (ANPCC), Department of Science & Technology, Andaman and Nicobar Administration, having its office at Dollygunj, Sri Vijaya Puram, South Andaman, do hereby solemnly affirm and state on oath as under:

1) That the deponent is well aware of the facts and circumstances of the present case and is authorized by the competent authority to file the present reply.

2) That vide order dt.10.04.26, this Hon'ble Tribunal directed all the PCBs/PCC to respond to the disclosure made by the CPCB regarding the vacancies in PCBs/PCCs. The present reply affidavit is filing in response to the said direction. The copy of the order dt.10.04.26 is annexed as **Annexure-I**.

3) That the Andaman and Nicobar Administration vide Order No. 626 dated 23.02.2009 sanctioned the manpower strength of the Andaman and Nicobar Pollution Control Committee under the scheme "Control and Monitoring of Pollution", comprising the following posts:

a) Member Secretary,
b) Environmental Engineer,
c) Law Officer,
d) Technician,
e) Laboratory Attendant,
f) Peon and
g) Sweeper.

Andaman & Nicobar Islands P. KANNAN ADVOCATE NOTARY

4) The Status Report submitted by ANPCC in compliance with the directions of the Hon'ble National Green Tribunal is annexed herewith as **Annexure-II**.

5) That at present all the sanctioned posts of ANPCC are filled. The sanctioned strength comprises 08 posts, namely one Member Secretary, one

Environmental Engineer (on deputation), one Law Officer, one Technician, one Laboratory Attendant, two Peons and one Sweeper. Further, pursuant to the recommendations of the CPCB Performance Audit conducted on 18–19 June 2019, ANPCC has engaged contractual personnel under the Central Sector Scheme "Control of Pollution" to strengthen its laboratory and environmental monitoring functions. A consolidated statement indicating the sanctioned and filled-up permanent posts as well as the contractual manpower engaged by ANPCC is annexed herewith as **Annexure-III**.

6) That considering the substantial increase in regulatory responsibilities under various environmental laws, waste management rules, pollution monitoring protocols and directions issued by the Hon'ble Supreme Court, Hon'ble National Green Tribunal, Ministry of Environment, Forest and Climate Change (MoEF&CC) and Central Pollution Control Board (CPCB), ANPCC has requested the Andaman and Nicobar Administration vide communication dated 13.05.2026 to undertake a work study for assessment of manpower requirements and creation of adequate permanent posts for effective discharge of its statutory functions is annexed herewith as **Annexure-IV**.

7) That ANPCC operates a dedicated environmental laboratory located within the premises of the Department of Science and Technology, Dollygunj, Sri Vijaya Puram, South Andaman, for analysis of mandatory water and air quality parameters using available infrastructure and instrumentation.

8) That in order to enhance analytical capabilities, ANPCC has undertaken various strengthening measures, including:

   a) Conducting additional water and wastewater analyses the National Institute of Ocean Technology (NIOT) under an MoU with the Andaman and Nicobar Administration;
   b) Procurement of additional laboratory equipment, instruments and chemicals;
   c) Utilization of NABL-accredited private laboratories for analyses mandated under environmental regulations, wherever required; and
   d) Initiatingmeasures for obtaining NABL accreditation afterthe laboratory becomes fully functional and adequately equipped.

Andaman & Nicobar Islands P. KANNAN ADVOCATE 8.7.26 NOTARY

The status of laboratory infrastructure and facilities is annexed herewith as **Annexure-V.**

9) That ANPCC continues to undertake environmental monitoring activities as per CPCB guidelines and directions using available in-house resources and technical support from NIOT. The Committee regularly participates in CPCB

proficiency testing and external quality assurance programmes to ensure reliability and accuracy of analytical results.

10) That ANPCC presently monitors ambient air quality parameters including Nitrogen Dioxide (NO_2), Sulphur Dioxide (SO_2), PM_{10}, $PM_{2.5}$, Ammonia and Ambient Noise Levels through the Continuous Ambient Air Quality Monitoring Station (CAAQMS) along with meteorological observations.

11) That to strengthen the technical and analytical capabilities of ANPCC, a Memorandum of Understanding (MoU) has also been executed between ANPCC and the National Institute of Ocean Technology (NIOT), under which technical support and capacity-building initiatives have been undertaken. Further, scientific personnel of ANPCC have also undergone hands-on training at the APWD Public Health Engineering Laboratory. These initiatives have facilitated capacity building in laboratory operations, analytical procedures, instrument handling, quality assurance and environmental monitoring techniques, thereby enhancing the in-house monitoring and analytical capabilities of ANPCC.

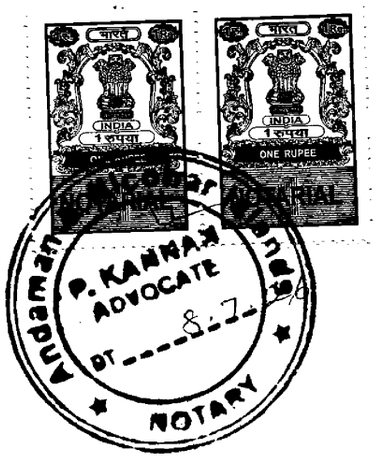
12) That through the combined efforts of manpower augmentation, strengthening of laboratory infrastructure, capacity building of personnel and implementation of quality assurance mechanisms, ANPCC has substantially addressed the issues concerning staffing, monitoring and analytical capabilities and remains committed to effective environmental regulation and pollution control in the Andaman and Nicobar Islands.

Andaman & Nicobar Islands
P. KANNAN
ADVOCATE
DT 8.7.
NOTARY

DEPONENT

VERIFICATION

Verified at Sri Vijaya Puram, Andaman and Nicobar Islands on this 8th day of July, 2026 that the contents of paragraphs 1 to 12 of the above affidavit are true and correct to my knowledge and belief and that nothing material has been concealed therefrom.



DEPONENT

Noted and Registered
at Serial Number 8.82
Dated.....8.7.26

Affirmed before me after the contents were read over & explained in simple

P. Kannan 8.7.26
Advocate & Notary
Sri Vijaya Puram, A & N Islands

ANNEXURE - I

Item Nos. 30-31 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 693/2023
(I.A. No. 512/2024)

News Item Titled "Pollution Control Boards Are the Weak Link" Appearing in Deccan Herald Dated 24.10.2023.

Versus

Meghalaya Pollution Control Board & Ors. Respondent(s)

With

Original Application No. 562/2023
(IA No 716/2023)

Varun Gulati Applicant

Versus

MoEF&CC & Ors. Respondent(s)

Date of hearing: 10.04.2026

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER

Applicant: Mr. Kapil Sagar, Adv. for Applicant in OA 562/2023

Respondents: Mr. Amit Singh Chauhan & Mr. Kuldeep Kasana, Advs. for CPCB
Mr. Bhanwar Pal Singh Jadon, Ms. Gargi Chaturvedi & Ms. Anjali Sharma, Advs. for the State of UP
Mr. Vikas Saini, Adv. for the State of Punjab (Through VC)
Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal (Through VC)
Mr. Rahul Khurana, Adv. for the State of Haryana & HSPCB
Mr. Shubham Bhalla, Adv. for R - 30 & 36 (Through VC)
Ms. Jyoti Mendiratta & Ms. Ananya Basudha, Advs. for Govt. of NCT of Delhi
Mr. Kaushal Gautam, AAG for the State of Uttarakhand (Through VC)
Mr. Gigi. C. George & Ms. Neha Sharms, Advs. for Andaman & Nicobar Islands & Lakshwdeep Islands
Mr. Jogy Scaria, Adv. for KSPCB (Through VC)
Mr. Nishe Rajen Shonker, Adv. for the State of Kerala (Through VC)
Mr. A.V. Nair, Adv. for Gujarat PCB (Through VC)
Mr. Dhananjay Baijal & Mr. Tilak Singh, Advs. for Telangana SPCB
Mr. Pukhrambam Ramesh Kumar, Adv. for the State of Manipur (Through VC)
Mr. Raj Kumar, Ms. Vidushi Sah, Mr. Sumit Chaudhary, Mr. Ankit Chaudhary, Ms. Neetu Singh & Ms. Vandana Sachdeva, Advs. for LPCC
Mr. Raghav Sharma, Adv. for MP PCB (Through VC)
Mr. Mukesh Verma & Ms. Vatsala Tripathi, Advs. for UKPCB & MPCB (Through VC)
Mr. Devraj Ashok, Adv. for KSPCB (Through VC)

Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB (Through VC)
Mr. Arnab Roy, Adv. for Tripura SPCB (Through VC)
Mr. Siddharth Vasudev & Mr. TVS Raghavendra Sreyas, Advs. for AP PCB (Through VC)
Ms. Purnima Krishna, Adv. for Tamil Nadu PCB
Mr. Gautam Singh, Adv. for the State of Andhra Pradesh
Mr. Shuvodeep Roy, Adv. for the State of Tripura (Through VC)
Ms. K. Enatoli Sema, Adv. for Meghalaya PCB & Nagaland PCB (Through VC)
Mr. Sameer Abhyankar, Adv. for R - 22 (Through VC)
Mr. Parth H. Bhatt, Adv. for R - 7 (Through VC)
Ms. Sunita Sharma, Adv. for R - 31 (Through VC)
Mr. Gautam Singh, Adv. for UT of J & K
Ms. Dippt Anubhuti & Mr. Abhishek Khare, proxy counsel for Ms. Priyanka Swami, Adv. for Nagar Palika Parishad, Loni in OA 562/2023

ORDER

1. In this Original Application the Tribunal is considering the issue of infrastructure, resources and capacity of the State Pollution Control Boards (PCBs)/Pollution Control Committees (PCCs) as there is an allegation that these Boards and Committees are not able to perform properly on account of inadequate facility, not filling up the post against the sanctioned strength, high number vacancies specially in technical position, absence of proper training, lack of pollution monitoring and abatement equipments and absence of technically competent leadership.

2. In response to the notice issued by the Tribunal, the replies have been filed by the different PCBs/PCCs. The CPCB has compiled the information in tabulated form and has filed the report dated 09.04.2026. The position relating to infrastructure facility available for monitoring of environmental parameters is disclosed in Table 1 of the report as follows:-

Table 1: Infrastructure facility available for monitoring of environmental parameters

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
A. State Pollution Control Board							
1. Andhra Pradesh	66	14	28	9	19	37	21

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
2. Arunachal Pradesh	12	0	6	4	3	10	5
3. Assam PCB	66	7	26	9	18	39	21
4. Bihar SPCB	34	0	18	9	15	21	7
5. Chhattisgarh ECB	25	4	23	9	19	18	7
6. Goa SPCB	63	8	23	9	13	36	14
7. Gujarat SPCB	67	15	28	11	19	46	23
8. Haryana SPCB	65	6	19	3	8	24	13
9. Himachal Pradesh SPCB	48	12	24	7	9	32	10
10. Jharkhand SPCB	8	1	9	3	11	3	1
11. Karnataka SPCB	67	15	28	11	19	44	20
12. Kerala SPCB	66	14	27	10	19	37	19
13. Madhya Pradesh SPCB	67	15	28	10	18	42	21
14. Maharashtra SPCB	67	11	24	8	18	38	17
15. Manipur SPCB	23	7	15	8	9	29	5
16. Meghalaya SPCB	49	14	23	11	19	37	22
17. Mizoram SPCB	45	0	17	6	9	23	14
18. Nagaland SPCB	19	0	10	7	3	13	6
19. Odisha SPCB	60	15	27	10	19	41	19
20. Punjab SPCB	65	7	24	9	18	36	14
21. Rajasthan SPCB	23	0	11	7	14	30	10
22. Sikkim SPCB	26	0	19	8	12	31	10
23. Tamil Nadu SPCB	64	12	25	7	12	31	10
24. Telangana SPCB	67	15	26	10	21	43	21
25. Tripura SPCB	46	0	17	10	9	30	16

Name of the SPCBs /PCCs	Available Parameters			Available Instruments & Equipment			
	Water & Waste Water (67)	Solid & Solid Waste (15)	Meteorology, Air, Noise & Emission (28)	For Sampling of Water, Wastewater and Soil / Haz. Wastes (11)	For Sampling of Ambient Air & Source Emission monitoring (22)	For processing of Environmental Samples (46)	Analytical Instruments (26)
26. Uttarakhand SPCB	39	0	7	6	5	12	7
27. Uttar Pradesh SPCB	61	10	26	10	15	34	17
28. West Bengal SPCB	63	15	12	9	4	39	16
B. Pollution Control Committees							
1. Andaman & Nicobar PCC	59	13	24	10	21	45	25
2. Chandigarh PCC	44	8	23	9	13	25	7
3. Dadra, Nagar Haveli, Daman and Diu PCC	33	0	2	7	1	21	4
4. Delhi PCC	39	0	23	7	19	31	13
5. Jammu & Kashmir PCC	32	0	17	8	16	28	10
6. Ladakh PCC	20	8	18	3	4	12	7
7. Lakshadweep PCC	27	0	4	9	1	13	9
8. Puducherry PCC	42	0	21	9	12	24	7

Note: All the facility for monitoring the environmental parameters may not be required to be set up with the SPCBs/PCCs, as the number of parameters to be monitored will vary depending on the types of the industry /activity within the jurisdiction of the respective SPCB and PCC.

3. The details of laboratories participated on PT performance are disclosed in table 2 as under:

Table 2: Details of Laboratories Participated on PT Performance

S. No.	SPCB / PCC	No of Laboratories	Year of participation	No. of Lab participated	% participation
1.	**Andhra Pradesh**	5	2022	1	20
			2023	3	60
			2024	2	40
2.	**Arunachal Pradesh**	2	2022	0	0
			2023	0	0
			2024	0	0
3.	**Assam**	5	2022	2	40
			2023	2	40
			2024	2	40
4.	**Bihar**	1	2022	0	0
			2023	0	0
			2024	1	100
5.	**Chhattisgarh**	7	2022	0	0
			2023	0	0
			2024	0	0
6.	**Goa**	1	2022	1	100
			2023	1	100
			2024	1	100
7.	**Gujarat**	9	2022	5	55.55
			2023	6	66.67
			2024	5	55.55
8.	**Haryana**	4	2022	3	75
			2023	3	75
			2024	3	75
9.	**Himachal Pradesh**	6	2022	3	50
			2023	2	33.33
			2024	5	83.33
10.	**Jharkhand**	16	2022	4	25
			2023	6	37.5
			2024	8	50
11.	**Karnataka**	9	2022	1	11.11
			2023	1	11.11
			2024	2	22.22
12.	**Kerala**	16	2022	1	6.25
			2023	1	6.25
			2024	1	6.25
13.	**Madhya Pradesh**	11	2022	6	54.54
			2023	5	45.45
			2024	6	54.54
14.	**Maharashtra**	8	2022	8	100
			2023	5	62.5
			2024	6	75
15.	**Manipur**	1	2022	0	0
			2023	0	0
			2024	0	0

16.	**Meghalaya**	4	2022	1	25
			2023	1	25
			2024	1	25
17.	**Mizoram**	1	2022	0	0
			2023	0	0
			2024	1	100
18.	**Nagaland**	1	2022	0	0
			2023	0	0
			2024	0	0
19.	**Odisha**	12	2022	1	8.33
			2023	1	8.33
			2024	1	8.33
20.	**Punjab**	3	2022	0	0
			2023	0	0
			2024	1	33.33
21.	**Rajasthan**	25	2022	2	8
			2023	4	16
			2024	12	48
22.	**Sikkim**	1	2022	0	0
			2023	0	0
			2024	1	100
23.	**Tamil Nadu**	18	2022	2	11.11
			2023	3	16.67
			2024	4	22.22
24.	**Telangana**	3	2022	1	33.33
			2023	1	33.33
			2024	1	33.33
25.	**Tripura**	3	2022	0	0
			2023	0	0
			2024	0	0
26.	**Uttarakhand**	4	2022	1	25
			2023	0	0
			2024	1	25
27.	**Uttar Pradesh**	23	2022	5	21.73
			2023	4	17.39
			2024	5	21.73
28.	**West Bengal**	6	2022	2	33.33
			2023	2	33.33
			2024	2	33.33
29.	**Andaman & Nicobar**	0	2022	0	0
			2023	0	0
			2024	0	0
30.	**Chandigarh**	1	2022	0	0
			2023	0	0
			2024	1	100
31.	**Dadra Nagar Haveli & Daman & Diu**	1	2022	0	0
			2023	0	0
			2024	0	0
32.	**Delhi**	1	2022	0	0
			2023	0	0
			2024	0	0
33.	**Jammu & Kashmir**	2	2022	0	0
			2023	0	0
			2024	0	0
34.	**Ladakh**	0	2022	0	0

			2023	0	0
			2024	0	0
35.	**Lakshadweep**	2	2022	0	0
			2023	0	0
			2024	0	0
36.	**Puducherry**	1	2022	1	100
			2023	1	100
			2024	1	100

4. The status of filling up the vacancy of post in the State PCBs is disclosed in Table A as under:-

Table A: Status of filling the vacancy of posts by State Pollution Control Boards

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned		Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
1.	Andhra Pradesh	Scientific & Engineering	182	293	94	114	a) Direct	64	88	179 (61.09%)	03	• 18 vacancies of Analyst Grade-II have been filled through APPSC and the candidates have joined duty. The Government has accorded permission to fill another 18 vacancies of Analyst Grade-II through APPSC, and the recruitment process has been initiated. • Out of 21 candidates selected by APPSC, 20 AEE candidates have reported to duty. The Government has instructed to evolve a mechanism for filling up 40 AEE vacancies from qualified surplus staff available in the GSWS Department. • The promotion posts are filled up as and when eligible candidates available with minimum qualifying service.
							b) Promotion	24				
							c) Deputation	-				
		Administrative	111		20		a) Direct	67	91			
							b) Promotion	24				
							c) Deputation	-				
2.	Arunachal Pradesh	Scientific & Engineering	14	27	14	27	a) Direct	-	-	-	-	NA
							b) Promotion	-				
							c) Deputation	-				
		Administrative	13		13		a) Direct	-	-			
							b) Promotion	-				
							c) Deputation	-				
3.	Assam	Scientific & Engineering	111	264	88	207	a) Direct	8	23	57 (21.59%)	06	• Certain Vacancies under promotion remain unfilled due to either backlog positions or incumbent not being eligible for promotion. • Letter are sent to the Government seeking approval to de-reserve the reserved post in order to clear the backlog.
							b) Promotion	15				
							c) Deputation	-				
		Administrative	153		119		a) Direct	30	34			
							b) Promotion	4				
							c) Deputation	-				
4.	Bihar	Scientific & Engineering	52	72	-	5	a) Direct	52	52	67 (93.05%)	07	• The Bihar Public Service Commission has issued an advertisement for various posts. Further, document verification for 36 posts has been completed. • General Administrative Department (GAD) had advertised a timeline for completion of recruitment process. As per the advertisement, the BPSC will send its recommendation of successful candidates to the department by September, 2026. • The department has hired staff on contractual basis.
							b) Promotion	-				
							c) Deputation	-				
		Administrative	20		5		a) Direct	15	15			
							b) Promotion	-				
							c) Deputation	-				

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned		Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
5.	Chhattisgarh	Scientific & Engineering	161	328	65	119	Direct	72	96	209 (63.71%)	03 to 12	• A total of 13 posts of Chemist and 13 posts of Laboratory Assistant Grade-II, total 26 posts, are scheduled to be filled through a written examination to be conducted by Vyapam within the next three months. • 60 promotional posts remain vacant owing to non-availability of eligible candidates in the feeder cadre. • All vacant posts are expected to be filled by December 2026.
							Promotion	24				
							Deputation	-				
		Administrative	167		54		Direct	77	113			
							Promotion	36				
							Deputation	-				
6.	Goa	Scientific & Engineering	101	159	75	130	Direct	16	26	29 (18.23%)	09	• Direct recruitment is under process with the Engagement Agency.
							Promotion	10				
							Deputation	-				
		Administrative	58		55		Direct	3	3			
							Promotion	-				
							Deputation	-				
7.	Gujarat	Scientific & Engineering	688	794	255	287	Direct	412	433	507 (63.85%)	Not Provided	• An advertisement for the recruitment of 08 posts of SSA, 144 posts of AEE & 03 posts of ALO was advertised and examination was also conducted. Now, the recruitment is under document verification stage. • The Recruiting Agency is the Constitutional Body and they deal with State Level Recruitment Procedures. GPCB is in constant touch with it. • 62 promotional posts remain vacant due to no eligible candidates in the feeder cadre
							Promotion	21				
							Deputation	-				
		Administrative	106		32		Direct	20	74			
							Promotion	38				
							Deputation	16				
8.	Haryana	Scientific & Engineering	246	448	234	436	Direct	5	12	12 (2.68%)	Not Provided	• As on today i.e. 27.03.2026, on the recommendation of HPSC, 16 candidates have been appointed. The joining of 02 Scientist B has been stayed by the Hon'ble Punjab and Haryana High Court and will be appointed very shortly. • Advertisement for appointing persons on deputation for the post of Chief Scientific Officer and Senior Scientist issued and in response to this, 3 application(s) has been received. The same will be filled up by 15th April, 2026. • 06 promotional posts remain vacant due to no eligible candidates in the feeder cadre. • As on 02.04.2026, there is no vacancy
							Promotion	3				
							Deputation	4				
		Administrative	202		202		Direct	-	-			
							Promotion	-				
							Deputation	-				
9.	Himachal Pradesh	Scientific & Engineering	183	375	97	241	Direct	52	86	134 (35.73%)	12	• Requisition to fill up 10 posts was sent to the erstwhile HP Staff Selection Commission. (HPSSC) and Ex-Servicemen Cell. But the functioning of erstwhile HPSSC was suspended by the Govt. of HP vide orders dated 26.12.2022. Now fresh requisition has been sent to the newly created H.P. Rajya Chayan Aayog, Hamirpur. • Requisition for various posts has been sent to the newly created HP Rajya Chayan Aayog and Ex- Serviceman Cell and vacancies are likely to be filled up within one year. • 38 promotional posts are vacant due to no eligible candidates in the feeder cadre
							Promotion	34				
							Deputation	-				
		Administrative	192		144		Direct	44	48			
							Promotion	4				
							Deputation	-				
10.	Jharkhand	Scientific & Engineering	144	271	11	24	Direct	-	133	247 (91.14%)	Not Provided	• Recruitment and Service Rules rectifications is under process and the recruitment will be started after approval and notification by the State Government.
							Promotion	-				
							Deputation	-				
		Administrative	127		13		Direct	-	114			
							Promotion	-				
							Deputation	-				
11.	Karnataka	Scientific & Engineering	420	723	153	255	Direct	194	267	468 (64.73%)	Not Provided	• Government of Karnataka has issued certain instructions dated: 27-02-2026 regarding recruitment process. In compliance with these instructions, Karnataka State Pollution Control Board is taking necessary steps to start the recruitment process.
							Promotion	73				
							Deputation	-				

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned		Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
		Administrative	303		102		Direct	119	201			• Departmental Promotion Committee meeting will be held after the verification of backlog posts for promotion from Social Welfare Department, GoK. • 152 promotional posts are vacant owing to non-availability eligible candidates in the feeder cadre.
							Promotion	79				
							Deputation	3				
12.	Kerala	Scientific & Engineering	229	425	199	372	Direct	17	30	53 (12.47%)	06	• Out of the 11 vacancies, appointment order was issued for 4 posts based on the advice received from the KPSC. 5 vacancies were already reported to PSC. 2 are to be reported. Expecting appointments within 6 months • 14 promotional posts are vacant owing to non- availability eligible candidates in the feeder cadre. • Timeline for filling direct recruitment posts is given as 6 months.
							Promotion	13				
							Deputation	-				
		Administrative	196		173		Direct	22	23			
							Promotion	1				
							Deputation	-				
13.	Madhya Pradesh	Scientific & Engineering	588	1217	176	396	Direct	233	412	821 (67.46%)	07	• Requisition for 18 posts of Scientist was forwarded to the Staff Selection Board, pursuant to which an advertisement was issued on 25.02.2025 and the recruitment process is underway. Likewise, the Staff Selection Board has issued an advertisement dated 28.10.2025 for 20 posts of Chemist and 11 posts of Laboratory Assistant, and the further selection process in respect thereof is presently pending at the Board level. • Demand letter was sent to the Staff Selection Board for 34 posts of Assistant Engineer (Environment) & Assistant Engineer (Computer) • 313 promotional posts are vacant due to no eligible candidates in the feeder cadre. • Hon'ble High Court, Jabalpur passed an order on 30.04.2016 stating that the plea for prospective overruling of the reservation in promotion under the 2002 Rules is negative. The case concerning reservation in promotion is currently pending before the Supreme Court. • The tentative time frame for completion of the recruitment process is July 2026, subject to the Staff Selection Board, Bhopal.
							Promotion	179				
							Deputation	-				
		Administrative	629		220		Direct	276	409			
							Promotion	133				
							Deputation	-				
14.	Maharashtra	Scientific & Engineering	420	839	258	458	Direct	162	162	381 (45.41%)	Not Provided	• The recruitment process for 64 direct posts is in the final stage and being carried out through a recruitment agency. • 69 promotional posts are vacant due to no eligible candidates in the feeder cadre. • Maharashtra Pollution Control Board (MPCB) submitted a revised staffing pattern of 1,310 posts to the Government of Maharashtra, which was approved by the High Power Committee in its meeting on 08.10.2024, the same was sanctioned by the Environment and Climate Change Department vide Government Resolution dated 29.01.2025.
							Promotion	-				
							Deputation	-				
		Administrative	419		200		Direct	159	219			
							Promotion	60				
							Deputation	-				
15.	Manipur	Scientific & Engineering	70	119	26	40	Direct	40	44	79 (66.38%)	12	• Streamlining of Recruitment Rules by the State Government is currently in progress. • State Government approval is awaited for filling of direct vacant posts. • 6 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	4				
							Deputation	-				
		Administrative	49		14		Direct	32	35			
							Promotion	3				
							Deputation	-				
16.	Meghalaya	Scientific & Engineering	70	155	44	99	Direct	11	26	56 (36.12%)	Not Provided	• Recruitment under process. Extension of timeline is requested. • The Service Regulation of the Meghalaya State Pollution Control Board is still undergoing its 1st amendment and the matter has been referred to the Government. • Some posts to be filled once 1st Amendment of the Service Rules is approved • Promotional posts are vacant due to non-eligible candidates in the feeder cadre.
							Promotion	15				
							Deputation	-				
		Administrative	85		55		Direct	23	30			
							Promotion	6				
							Deputation	1				
17.	Mizoram	Scientific & Engineering	11	24	7	18	Direct	3	4	6 (25%)	06 to 12	• Within 6 months – 12 months after the approval of the Government. • DP&AR(ARW) approval has been obtained for filling up of 4(four) posts i.e. Assistant Environmental Engineer, Scientist 'B', Junior Scientific Assistant and Jr. IT
							Promotion	1				

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned		Status of Posts in Number					The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)		
							Deputation	-			Assistant and currently, concurrence of Finance Department is awaited.
		Administrative	13		11		Direct	2	2		
							Promotion	-			
							Deputation	-			
18.	Nagaland	Scientific & Engineering	8	17	8	17	Direct	-	-	-	All posts are filled.
							Promotion	-			
							Deputation	-			
		Administrative	9		9		Direct	-	-		
							Promotion	-			
							Deputation	-			
19.	Odisha	Scientific & Engineering	277	463	117	180	Direct	101	160	283 (61.12%)	Not Provided	• The recruitment is under process. • Promotional posts are vacant due to non-eligible candidates in the feeder cadre.
							Promotion	59			
							Deputation	-			
		Administrative	186		63		Direct	66	123		
							Promotion	57			
							Deputation	-			
20.	Punjab	Scientific & Engineering	228	652	205	572	Direct	17	23	80 (12.26%)	Not Provided	• Recruitment through Punjab Public Service Commission and Punjab Subordinate Selection Service Board is being undertaken. Examination has been undertaken and selection list is out. Further, appointment letters are being issued to the selected candidates. • Some posts could not be filled due to technical and Administrative reasons • 37 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	6			
							Deputation	-			
		Administrative	424		367		Direct	26	57		
							Promotion	31			
							Deputation	-			
21.	Rajasthan	Scientific & Engineering	501	822	325	588	Direct	107	176	234 (28.47%)	3 to 8	• The State Board has sent the post for recruitment of 50 Junior Assistants to Rajasthan Staff Selection Board on 29.8.2024 for filling up through Common Eligibility Test. The Common Eligibility Test has been conducted, result announced and second phase of exam scheduled in Aug 2026. Meanwhile Advertisement issued for hiring of retired personnel as per Govt. rules, which is under process. • Advertisement has been floated on 14.11.2025 for inviting online applications for direct recruitment on the 27 posts of Jr. Scientific Officer and 73 posts of Jr. Env. Engineer from 26.11.2025 to 16.12.2025. • 108 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	69			
							Deputation	-			
		Administrative	321		263		Direct	32	58		
							Promotion	26			
							Deputation	-			
22.	Sikkim	Scientific & Engineering	10	11	8	9	Direct	2	2	2 (18.18%)	Not Provided	• Vacant posts of 2 laboratory attendants are under consideration by the Administrative Department.
							Promotion	-			
							Deputation	-			
		Administrative	1		1		Direct	-	-		
							Promotion	-			
							Deputation	-			
23.	Tamil Nadu	Scientific & Engineering	546	1014	407	637	Direct	84	139	377 (37.17%)	04	• Letter sent to TNPSC for recruitment of 43 Assistant engineers. Will be completed before April 2026. • 10 post of Data Entry Operator and 5 post of programmer to be recruited. Ban for recruitment to be lifted by the Govt as per G.O. 108 dt.16.11.2021 • Letters have been sent to TNPSC for recruitment of 58 Assistants, 17 Steno Typists (Grade III), 26 Typists, 11 Record Clerks, 2 Librarians (Grade II), and 4 Data Entry Operators. • 188 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	55			
							Deputation	-			
		Administrative	468		230		Direct	105	238		
							Promotion	133			

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned		Status of Posts in Number						The time line by which the vacancy will be filled (in months)	Remarks
					Total Filled posts as on 01.04.2026		Details of current vacancies in number		Total Vacancy as on 01.04.2026 (% of vacancy)			
							Deputation					
24.	Telangana	Scientific & Engineering	145	230	96	120	Direct	44	49	110 (47.82%)	Not Provided	• The Board has requested the Secretary; Telangana Public Service Commission to fill the vacancies on priority basis as per the directions of Hon'ble NGT to comply with the directions of the Hon'ble Supreme Court. • Due to bifurcation of State, Seniority issue is there in the Board, after finalization of the seniority in the feeder category of Senior Environmental Scientist & Environmental Scientist, the post will be filled. • The TGPCB requested the Public Service Commission to issue a separate Notification at the earliest vide letter dated. 24.11.2025. • 20 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	5				
							Deputation	-				
		Administrative	85		24		Direct	46	61			
							Promotion	15				
							Deputation	-				
25.	Tripura	Scientific & Engineering	20	29	15	20	Direct	3	5	9 (31.04%)	Not Provided	• Presently the vacant posts have been increased due to superannuation of few employees. The State Board has taken all necessary initiatives for filling up of the Posts and the aforesaid posts will be filled up following all the statutory norms. • It is further submitted that, during 2021, the board has taken several initiatives including publication of Advertisement for recruitment to the vacant posts (One Junior Scientist and one Junior Environmental Engineer). However, due to change in recruitment policy of the State Government, the recruitment could not be done at that time. Now, the process of preparation of fresh Recruitment Rules as well as amendment of the existing rules have been completed from the side of TSPCB as per the new recruitment policy of the State Government and the said Recruitment Rules is under process for obtaining concurrence of the State Government. It is expected that the TSPCB will fill up the vacant posts after finalization of the Recruitment Rules.
							Promotion	2				
							Deputation	-				
		Administrative	9		5		Direct	3	4			
							Promotion	1				
							Deputation	-				
26.	Uttarakhand	Scientific & Engineering	67	103	18	23	Direct	37	49	80 (77.66%)	Not Provided	• Proposal for finalizing the Service Rules is under consideration at State Government and will be finalised at the earliest and the vacancies will be filled up accordingly. • 29 promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	12				
							Deputation	-				
		Administrative	36		5		Direct	14	31			
							Promotion	17				
							Deputation	-				
27.	Uttar Pradesh	Scientific & Engineering	343	732	195	372	Direct	134	148	360 (49.18%)	Not Provided	• All the posts under Group 'A' are prescribed to be filled through promotion. However, officers who have completed the qualifying service required for promotion are not available. The process for relaxation of the qualifying service for promotion to the vacant posts of Chief Environment Officer is currently under process. • With regard to the vacant posts to be filled by direct recruitment for Group 'B', namely Assistant Environmental Engineer and Assistant Scientific Officer, in pursuance of the Government letter dated 09.09.2025, an MoU was signed with IIT Kanpur on 10.11.2025 for conducting the recruitment. Further, the process for the First Amendment to the Uttar Pradesh Pollution Control Board Service Regulations, 1995 is under process. • For selection to 115 posts under Group 'C' to be filled by direct recruitment, the requisition is under process with the Uttar Pradesh Subordinate Services Selection Commission, Lucknow. The PET examination was conducted by the Commission on 07.09.2025. In order to complete the selection process for the various Group 'C' posts requisitioned by the Board, a request has been made by the Board to the Uttar Pradesh Subordinate Services Selection Commission through its letter dated 06.11.2025.
							Promotion	14				
							Deputation	-				
		Administrative	389		177		Direct	187	212			
							Promotion	25				
							Deputation	-				
28.	West Bengal	Scientific & Engineering	138	309	96	166	Direct	32	42	143 (46.27%)	Up to 50 months	• Proposal forwarded to the Govt. for approval for recruitment in 10 posts of Junior Scientist, 3 posts of Environmental Analyst, 2 posts of Laboratory Assistant, 7 posts of Laboratory Attendant and 4 posts of Assistant Environmental Engineer. • Promotional posts are vacant due to no eligible candidates in the feeder cadre.
							Promotion	10				
							Deputation	-				
		Administrative	171		70		Direct	80	101			
							Promotion	21				

S. No.	Name of the SPCB/PCC	Category of Posts	Total Sanctioned	Status of Posts in Number			The time line by which the vacancy will be filled (in months)	Remarks
				Total Filled posts as on 01.04.2026	Details of current vacancies in number	Total Vacancy as on 01.04.2026 (% of vacancy)		
					Deputation -			
Sub-Total(A)			10915	5932	4983	(45.65%)		

5. It has been pointed out that the Jharkhand PCB has not filed response till now. No one is present on behalf of Jharkhand PCB. Therefore, we require the Member Secretary, Jharkhand PCB to appear virtually and assist the Tribunal on the next date of hearing.

6. A perusal of the above tables reveal that the PCBs and PCCs do not have the requisite facilities and in almost all the PCBs/PCCs the gaps are existing. Hence, we require each of the PCBs/PCCs to respond to the above disclosure of the CPCB and point out the reason for not having the optimum prescribed facilities. Let the response affidavit be filed within four weeks. The Applicant also seeks four weeks' time to file the objection to the report of the CPCB.

7. In the meanwhile, the concerned PCCs, PCBs and State Authorities to take expeditious steps to ensure that the requisite facilities are created and vacant posts are filled up.

8. List on 28.07.2026.

Prakash Shrivastava, CP

Dr. Afroz Ahmad, EM

April 10, 2026
Original Application No. 693/2023
Original Application No. 562/2023
A

ANNEXURE II

STATUS REPORT OF ANDAMAN AND NICOBAR POLLUTION CONTROL COMMITTEE (ANPCC)

*(In the Matter of Hon'ble NGT in**OA No. 693 of 2023** dated 10.04.2025 – Status and Action Taken as of June, 2026)*

1. INTRODUCTION

This compliance report is submitted before the Hon'ble National Green Tribunal (Principal Bench, New Delhi) in compliance with directions issued vide order dated 10.04.2026 , regarding the operational status, staff strength, laboratory infrastructure, and implementation of environmental monitoring protocols by the Andaman and Nicobar Pollution Control Committee (ANPCC).

2. STATUS OF VACANCIES AND HUMAN RESOURCE AUGMENTATION

2.1 *Sanctioned and Filled Posts*

The sanctioned strength under the Scheme "Control and Monitoring of Pollution" includes the following positions:

Category	Designation	Sanctioned Posts	Filled Posts
Scientific, Engineering & Administrative	Member Secretary	1	1*
	Technician	1	1
	Law Officer	1	1
	Lab Attendant	1	1
	Environmental Engineer (Deputation)	1	1
Others	Peon	2	2
	Sweeper	1	1
Total		**8**	**8**

*Filled on additional charge.

2.2 *Strengthening of ANPCC:*

The manpower structure of ANPCC was sanctioned in 2009 and was designed to meet the regulatory requirements prevailing at that time. Since then, the scope of environmental regulation and compliance has expanded significantly with the introduction of various environmental laws, waste management rules, pollution monitoring protocols, and directions from Hon'ble Courts, MoEF&CC and CPCB.

Considering the substantial increase in workload, the ecologically sensitive nature of the Andaman & Nicobar Islands, and the growing responsibilities relating to pollution assessment, environmental monitoring, laboratory analysis and regulatory enforcement, there is an urgent need to strengthen the manpower of ANPCC.

Accordingly, ANPCC has requested the A&N Administration to undertake a work study (vide dated 13th May, 2026) for assessment of manpower requirements and creation of adequate permanent posts for effective discharge of its statutory

functions.

2.3 *Contractual Human Resource Support*

Following recommendations arising from the CPCB Performance Audit (18 –19 June 2019), ANPCC engaged contractual personnel to strengthen laboratory and monitoring functions under the Central Sector Scheme "Control of Pollution".

The following contractual staff have been engaged:

Designation	Number Engaged
Scientist	2
Junior Environmental Engineer	1
Junior Scientific Assistant	2
Computer Assistant	1
Accountant	1
Junior Lab Assistant	1
Field Assistant	1
Total	**09**

Despite challenges associated with the remote island location and increasing workload, ANPCC continues to strengthen its technical and scientific manpower to ensure compliance with statutory obligations and directions of the Hon'ble Supreme Court, Hon'ble NGT, and CPCB.

3.LABORATORY INFRASTRUCTURE AND ANALYTICAL CAPACITY

3.1 *Existing Laboratory Facilities*

ANPCC operates a dedicated laboratory located within the premises of the Department of Science and Technology, Dollygunj, Sri Vijaya Puram, South Andaman.

The laboratory currently undertakes analysis of mandatory water and air quality parameters using in-house facilities and available instrumentation.

3.2 Analytical Strengthening Measures

To expand analytical capabilities beyond routine parameters:

- Additional water and wastewater analyses are carried out through the National Institute of Ocean Technology (NIOT) under an MoU between ANPCC and the Andaman & Nicobar Administration.
- ANPCC is in the process of strengthening laboratory facilities through procurement of additional equipment and chemicals.
- The Committee intends to seek NABL accreditation once the laboratory becomes fully functional and adequately equipped.
- Pending accreditation, services of NABL-accredited private laboratories are being utilized for analyses mandated under environmental regulations.

4. QUALITY ASSURANCE AND COMPLIANCE

4.1 *Environmental Monitoring Protocols*

ANPCC continues to undertake CPCB-directed environmental monitoring activities using available in-house resources and support from NIOT.

The Committee participates regularly in CPCB proficiency testing and external quality assurance programmes to ensure reliability and accuracy of analytical results.

4.2 *Ambient Air Quality Monitoring*

ANPCC currently monitors:

- Nitrogen Dioxide (NO_2)
- Sulphur Dioxide (SO_2)
- Particulate Matter (PM_{10})
- Particulate Matter ($PM_{2.5}$)
- Ammonia
- Ambient Noise Levels

Monitoring is carried out through the Continuous Ambient Air Quality Monitoring Station (CAAQMS) along with meteorological observations.

5. CAPACITY BUILDING AND COLLABORATION

5.1 *Training Programmes*

To strengthen laboratory operations and analytical capabilities, ANPCC scientific personnel have undergone hands-on training at:

- APWD Public Health Engineering Laboratory
- National Institute of Ocean Technology (NIOT)

The training programmes focused on laboratory operations, analytical procedures, instrument handling, quality assurance, and environmental monitoring techniques.

5.2 *Outcomes*

These initiatives have:

- Enhanced the technical expertise of laboratory and scientific personnel.
- Improved operational readiness and analytical proficiency.
- Strengthened in-house monitoring and laboratory capabilities.
- Increased reliability and accuracy of environmental data generation.
- Supported evidence-based environmental decision-making.

ANPCC has substantially addressed the concerns relating to staffing, laboratory infrastructure, monitoring protocols, and quality assurance mechanisms. Through a

combination of sanctioned posts, contractual manpower augmentation, laboratory strengthening initiatives, and continuous capacity-building efforts, the Committee remains committed to fulfilling its statutory responsibilities and ensuring effective environmental monitoring and pollution control across the Andaman and Nicobar Islands.

ANNEXURE III

ANNEXURE-III

PART A: STATUS OF FILLING OF VACANT POSTS

Sl. No.	Name of the Pollution Control Board/Pollution Control Committee	Category of post	Status of Sanctioned posts in Number				Details of current vacancies in number		Action Taken (Approval of the Govt., Engagement agency, Advertisement, Exam date etc.)	If not, the time line and reason for delay may be
			Sanctioned	Filled as on (as on 09/06/2026)	Vacancy (as on 09/06/2026)	Current Vacancy				
1	ANDAMAN & NICOBAR POLLUTION CONTROL COMMITTEE (ANPCC)	a) Scientific	NA	NIL	NIL	NA	a) Direct	NA	NA	NA
							b) Promotion	NA	NA	NA
							c) Deputation	NA	NA	NA
		b) Engineering: - Environmental Engineer - Technician -Lab Attendant	3	3	0	0	a) Direct	0	NA	NA
							b) Promotion	0	NA	NA
							c) Deputation	0	NA	NA
		c) Administration: - Member Secretary -Law Officer*	2	2	0	0	a) Direct	0	NA	NA
							b) Promotion	0	NA	NA
							c) Deputation	0	NA	NA

NOTE: * Law officer recruited in contractual basis

Specific remarks, if any:

Additionally the following contract staffs have been recruited:

S. No.	Designation*	Filled Positions
1	Scientist (On contract)	2
2	Jr. Environmental Engineer (On contract)	1
3	Jr. Scientific Assistant (On contract)	2
4	Computer Assistant (On contract)	1
5	Accountant (On contract)	1
6	Jr. Lab Assistant (On contract)	1
7	Field Assistant (On contract)	1
Total		9

NOTE: *Contractual staff were recruited on a short-term basis pursuant to the Performance Audit of ANPCC conducted by CPCB on 18–19 June 2019, with renewals granted based on performance and requirement. Further, considering the need for fully functional laboratories to ensure compliance with the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, additional contractual staff were engaged under the Central Sector Scheme 'Control of Pollution', under the sub-component 'Assistance for Abatement of Pollution'."

ANNEXURE IV

F. No. 1-1/SCTECH/Estt./2025/172
अंडमान एवं निकोबार प्रशासन
ANDAMAN & NICOBAR ADMINISTRATION
अंडमान एवं निकोबार प्रदूषण नियंत्रण समिति
ANDAMAN & NICOBAR POLLUTION CONTROL COMMITTEE

Sri Vijaya Puram, dated the 13. May 2026

To

The Secretary (AR & Trg.)
A&N Administration,
Secretariat.

Sub: Request for work study for creation of posts in the Andaman & Nicobar Pollution Control Committee (ANPCC) - reg.

Sir,

I am directed to state that the Andaman & Nicobar Pollution Control Committee (ANPCC) was constituted in exercise of the powers conferred under Section 4(4) of the Water (Prevention and Control of Pollution) Act, 1974 and Section 6 of the Air (Prevention and Control of Pollution) Act, 1981 vide Gazette Notification No. 33 dated 16.01.1992 and subsequently re-constituted vide Gazette Notification No. 107 dated 21.06.2004.

The Central Pollution Control Board has delegated all its powers and functions under the said Acts to the ANPCC in respect of the Union Territory of Andaman & Nicobar Islands for enforcement of environmental legislations and discharge of statutory responsibilities relating to prevention, control and abatement of pollution and implementation of various Rules notified under the Environment (Protection) Act, 1986.

Since its constitution, the activities of the ANPCC are being managed with limited sanctioned manpower and by engaging officers/staff on deputation and contractual basis. Such temporary arrangements are causing repeated hindrance in the smooth functioning of the Committee, particularly in carrying out statutory inspections, monitoring, laboratory analysis, enforcement activities, preparation of compliance reports, and compliance of directions issued by Hon'ble Courts, CPCB and MoEF&CC.

The ANPCC is presently handling critical and time-bound matters relating to environmental compliance, including grant and regulation of Consent to

Establish/Operate (CTE/CTO), implementation of various Waste Management Rules, monitoring of industries and developmental activities, environmental sampling and analysis, and submission of affidavits and status reports before the Hon'ble National Green Tribunal and Hon'ble Supreme Court of India.

Further, considering the ecologically sensitive nature of the Andaman & Nicobar Islands and increasing developmental activities, it is felt necessary to strengthen the institutional and technical capacity of ANPCC by creation of adequate permanent posts to ensure effective functioning, accountability and timely discharge of statutory responsibilities.

In order to submit a proposal for creation of new posts in the Committee, it is requested to kindly conduct a work study of the ANPCC to assess the requirement of manpower at various levels considering the regulatory, technical, laboratory and enforcement functions being discharged by the Committee. An early action in this regard is solicited.

Yours Sincerely,

Member Secretary
A&N Pollution Control Committee

Copy to:

1. PS to Commissioner cum Secretary (S&T), A&N Administration for kind information of Commissioner cum Secretary (S&T).
2. PS to Secretary (S&T) & Chairman (ANPCC), A&N Administration, for kind information of Secretary (S&T) & Chairman (ANPCC).

Member Secretary
A&N Pollution Control Committee

ANNEXURE V

ANNEXURE-V

LABORATORY ANALYTICAL FACILITIES

Name of the Board / Committee: Andaman & Nicobar Pollution Control Committee

PART I: Facility available for monitoring of environmental parameters (as on 09/06/2026)

S. No.	Parameters (As per parameter notified under Schedule-I of EP Rules	Facilities Available (Yes / No)	If facility is not available, Specify Timeline for addition of this parameter. (in months)	Action Taken for addition of this parameter (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. Sample Matrix / Group of Water and Wastewater					
(a) Physical Tests					
1	Temperature	Yes	-	Procured	-
2	Colour	Yes	-	Procured	-
3	pH	Yes	-	Procured	-
4	Turbidity	Yes	-	Procured	-
5	Conductivity	Yes	-	Procured	-
6	Total Solids	Yes	-	Procured	-

7	Total Dissolved Solids (TDS)	Yes	-	Procured	-
8	Total Suspended Solids (TSS)	Yes	-	Procured	-
(b) Inorganic Tests					
(i) General & Non-metallic					
1	Alkalinity	Yes	-	Procured	-
2	Chloride	Yes	-	Procured	-
3	Cyanide	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
4	Dissolved oxygen	Yes	-	Procured	-
5	Nitrite nitrogen	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
6	Nitrate nitrogen	Yes	-	Procured	-
7	Ammonical nitrogen	Yes	-	Procured	-
8	Fluoride	Yes	-	Procured	-
9	Hardness (Total)	Yes	-	Procured	-
10	Calcium	Yes	-	Procured	-
11	Magnesium	Yes	-	Procured	-
12	Phosphate	Yes	-	Procured	-
13	Sulphate	Yes	-	Procured	-
14	Sulphide	Yes	-	Procured	-
15	Total Residual chlorine (TRC)	Yes	-	Procured	Facility availlable with ANPCC
(ii) Trace Metals Tests					
1	Aluminium (Al)	Yes	-		-

2	Arsenic (As) Total	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
3	Barium	Yes	-		-
4	Boron	Yes	-		-
5	Chromium (Cr) Hexavalent	Yes	-		-
6	Chromium (Cr) Total	Yes	-		-
7	Cadmium (Cd)	Yes	-		-
8	Cobalt (Co)	Yes	-		-
9	Copper (Cu)	Yes	-		-
10	Iron (Fe)	Yes	-		-
11	Lead (Pb)	Yes	-		-
12	Manganese (Mn)	Yes	-		-
13	Mercury (Hg)	Yes	-		-
14	Nickel (Ni)	Yes	-		-
15	Potassium (K)	Yes	-		-
16	Sodium (Na)	Yes	-		-
17	Vanadium (V)	Yes	-		-
18	Zinc (Zn)	Yes	-		-
19	Selenium (Se)	Yes	-		-
(c) Organics (General) and Trace Organics Tests					
1	Biological Oxygen Demand (BOD)	Yes	-	To be Procured	-
2	Chemical oxygen demand (COD)	No	-	Procured	-
3	Oil & Grease	Yes	-	Procured	-

4	Phenolic Compounds as C6H5OH	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
5	Benzopyrene	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
6	**Pesticides**				
6.a	**Organochlorine Pesticides (OCPs) Tests**				
i	Aldrin	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
ii	Alpha Endosulphan	No	24 Months		
iii	p,p'-DDT	No	24 Months		
iv	Alpha-HCH	No	24 Months		
v	Beta HCH	No	24 Months		
vi	Beta Endosulphan	No	24 Months		
vii	Gama-HCH	No	24 Months		
viii	o,p'-DDT	No	24 Months		
ix	p,p'-DDE	No	24 Months		
6.b	**Organophosphorus Pesticides (OPPs) Tests**				
i	Malathion	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
ii	Methyl parathion	No	24 Months		
iii	Chlorpyriphos	No	24 Months		
iv	Dimethoate	No	24 Months		
v	Dieldrin	No	24 Months		
vi	Ethion	No	24 Months		

(d) Microbiological Tests					
1	Total Coliform	Yes	-	Procured	-
2	Faecal Coliform	Yes			
3	E. Coli	Yes	-		
4	Faecal Streptococci	Yes		As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
(e) Toxicological Tests					
1	Bioassay method for evaluation of toxicity using fish (90% survival of fish after 96 hrs in 100% effluent)	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
B. Sample Matrix / Group of Solid / Solid Waste					
(a) Soil / Sediment / Compost Tests					
1	Cation Exchange Capacity (CEC)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
2	Electrical Conductivity (EC)	No	24 Months	Procured	
3	Organic carbon (Chemical Method)	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-
4	pH	Yes	-	Procured	-
5	Soil moisture	Yes	-		-
6	Total nitrogen	Yes	-		-
7	Metals by digestion (As, Cd, Cr, Pb, Ni etc.)	Yes	-	As per the MOU between ANPCC and NIOT, the facility is availabl at NIOT	-

(b) Hazardous Waste (Liquid / Slurry / Sludge / Solid / Semi-Solid) Tests					
1	Corrosivity	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
2	Ignitability (Flash Point)	No			-
3	Loss on Drying at 1050C (% Moisture Content)	No			-
4	Loss on Drying at 5500C (% Organic Content)	No			-
5	pH	Yes	-	Procured	-
6	Organic carbon/matter (Chemical Method)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
7	Calorific Value	No			-
8	Toxicity Characteristics leaching procedure (TCLP) Leachate and Metals in Leachate (As,Cd,Cr, Pb, Ni)	No			-
C. Sample Matrix / Group of Analytes: Air					
(a) Ambient Air					
1	Nitrogen dioxide as NO2	Yes	-	Procured	-
2	Sulphur dioxide (SO2)	Yes	-	Procured	
3	Particulate matter (PM10)	Yes	-	Procured	-
4	Particulate matter (PM2.5)	Yes	-	Procured	-
5	Carbon Monoxide	Yes	-	Procured	-
6	Ozone	Yes	-	Procured	-
7	Benzene	Yes	-	Procured	-
8	Ammonia	Yes	-	Procured	-
9	Metals in Particulate Matter, Pb	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for	-

10	Metals in Particulate Matter, As	No		conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	
11	Metals in Particulate Matter, Ni	No			
12	Particulate Benzo-a-Pyrene (BaP)	No			
(b) Stack Gas / Stationary Source Emission					
1	Particulate Matter	Yes	-	Procured	-
2	Sulphur Dioxide	Yes	-	Procured	-
3	Carbon Dioxide	Yes	-	Procured	-
4	Carbon Monoxide (NDIR based Method)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
5	Temperature	Yes	-		
6	Moisture	No	24 Months		-
7	Oxygen	No	24 Months		
8	Oxides of Nitrogen	Yes	-	Procured	-
9	Halides (HCL/HF)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
(c) Noise Level					
1	Ambient Noise level measurement (20 to 140 dB)	Yes	-	Procured	-

2	Source Noise Level Measurement (Industrial process, DG set- 20 to 140dB)	Yes	-	Procured	-
(d) Meteorological Monitoring					
1	Ambient Temperature	Yes	-	Procured	-
2	Wind direction	Yes	-	Procured	-
3	Wind speed	Yes	-	Procured	-
4	Relative Humidity	Yes	-	Procured	-
5	Mixing Height	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	

Specific remarks, if any:

PART II: Details of Laboratory Infrastructure (Instruments and Equipment) (as on 09/06/2026)

S. No.	Name of Instrument / Equipments	Available Yes / No	If the Instrument / Equipment is not available, Specify Timeline for procurement of this instrument (in months)	Action Taken for procurement of this Instrument / Equipment (Specification finalized / procurement initiated / work awarded / outsourced)	Remarks
A. List of Instruments / Equipment for Sampling of Water, Wastewater and Soil / Hazardous Wastes					
a) Mandatory Requirements					
1	Portable / Pen type pH meter / pH strip	Yes	-	Procured	Facility availlable with ANPCC
2	Portable Dissolved Oxygen Meter / Field Fixing using chemicals	Yes	-	Procured	Facility availlable with ANPCC
3	Electrical Conductivity meter pen type	Yes	-	Procured	Facility availlable with ANPCC
4	Flow meter / Physical flow measuring	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	
5	GPS / Mobile with GPS app	Yes	-	Procured	Facility availlable with ANPCC
6	Ice Box (1 nos.) (150 litre & 100 litre capacities)	Yes	-	Procured	-
7	Thermometer	Yes	-	Procured	Facility availlable with ANPCC
8	Stainless steel bucket with nylon rope and mug	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-

9	Ground water level measuring device	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
10	Scoop / shovel	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
11	Auger / core sampler	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
b) Optional Requirements					
1	Bottom Sampler / Depth sampler	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
2	Chloroscope for residual chlorine	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
3	Vandorn or equivalent water sampler (Automatic sampler when composite sampling to be done)	No			-
4	Ekman Dredge	No			
B. List of Instruments / Equipment for Sampling of Ambient Air and Source Emission monitoring					
a) Mandatory Requirements					

1	Fine dust samplers PM2.5 (*4 Nos)	Yes	-	Procured	Facility availlable with ANPCC
2	Respirable Dust Sampler PM 10 (* 4 Nos)	Yes	-	Procured	Facility availlable with ANPCC
3	High Volume Sampler (SPM) (4 Nos)	Yes	-	Procured	Facility availlable with ANPCC
4	Handy Sampler with set of glass impingers (*2 Nos)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
5	Low Volume Sampler (LVS)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
6	Tedler bags different sizes	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
7	Meteorological tower (All in one telescopic Mast) with sensors comprising wind speed, wind direction, ambient temp., Relative humidity, Solar radiation, rainfall etc.	Yes	-	Procured	-

8	Nitrogen Cylinder portable	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
9	Activated Charcoal tubes/ Tenex	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
10	Barometer (Digital)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
11	Isokinetic Stack Monitoring Kit complete with Stack monitoring instrument panel with inclined cum vertical manometer, Cold Box, Vacuum pump, Glass assembly impingers	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
12	Modified S type Stainless steel Pitot tube (Standard length) with Assembly	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
13	Monoblock type, rotary design vacuum pump	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

14	Orsat Apparatus	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
15	Source emission monitoring Impingers train set with spare impingers 100 ml & 225 ml capacity	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
16	Stainless steel heated Sampling Probes with thimble holders short and long	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
17	Flue Gas analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
18	Thermometer/ Thermocouple	Yes	-	Procured	
19	Calibrator for Noise Meters	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

20	Digital Sound level (Noise) Metres	Yes	-	Procured	-
21	Portable TOC Analyzer for emission monitoring	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
22	Polyurethane Foam PUF Sampler	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
b) Optional Requirements					
1	Anemometer	Yes	-	These facilities are available in the CAAQMS.	Facility availlable with ANPCC
2	Weather Monitoring system	Yes	-		
3	Wind speed/wind direction monitor	Yes	-		
4	Continuous Ambient Air Monitoring System, Fixed	Yes	-		
5	Continuous PM10 Analyzer	Yes	-		
6	Continuous Ambient Air Monitoring System, Mobile	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
7	Continuous PM2.5 analyzer	Yes	-	These facilities are available in the CAAQMS	Facility availlable with ANPCC
8	Ambient Nitrogen Oxides (NO-NO2-NOx Analyzer	Yes	-		
9	Ambient Ozone Analyzer	Yes	-		

10	Ambient BTEX Analyzer	Yes	-		
11	Multipoint Gas Calibration system	Yes	-		
12	Ambient Sulphur Dioxide analyzer	Yes	-		
13	Ambient Carbon Monoxide & Carbon dioxide analyzer	Yes	-		
14	Total Hydrocarbon analyzer	Yes	-		
15	Ambient Ammonia analyzer	Yes	-		
16	Zero Gas Generator	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
17	Synthetic Air Cylinder	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
18	Calibration Gas Cylinders, SO2, NO, CO, NH3B ,enzene and Toluene One each with stainless steel Regulators	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

19	Continuous emission monitoring equipment	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
20	19 inch Rack mounting system for air analyzers	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
21	Dry Gas Meter	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
22	Diesel Exhaust analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
23	Exhaust CO/HC analyzer with Sampling Probe	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

24	Automated Noise Monitoring System	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
25	Integrating Sound level meter	Yes		Procured	Facility availlable with ANPCC
26	Continuous PM10& PM2.5 Monitoring Analyzer TEOM system	No	24 Months	Procured	-
27	Top loading orifice kit for calibration of HVS	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
28	Permeation tubes (SO_2, NO-NO_2-NO_x, NH_3, BTX)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
C. List of Equipment required for processing of Environmental Samples:					
a) Mandatory Requirements					
1	Accelerated Solvent Extraction (ASE) System	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-

2	Ammonia distillation assembly/TKN Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
3	Analytical Balance 4/5 digit & 6 digit (Digital)	Yes		Procured	
4	Aquarium for Toxicity bioassay test with complete accessories (*4 Nos)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
5	Autoclave (*2 Nos)	Yes	-	Procured	Facility availlable with ANPCC
6	Bacteriological Incubators Stainless steel (*1 Nos)	Yes	-	Procured	Facility availlable with ANPCC
7	Bio safety cabinets	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
8	BOD Incubators (2 nos.)	No	-	to be Procured	Facility availlable with ANPCC
9	Centrifuge	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
10	COD Digestion heated Blocks (2) with capacity 16 nos. or more	No	6 months	Procurement by ANPCC is presently underway through the GeM Portal.	Procurement Initiated by ANPCC.

11	Cyanide Distillation Assembly (3)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
12	Deep Freezer- Capacity 500 litre	Yes	-	Procured	-
13	Laboratory Ball Mill Grinder	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
14	Laboratory Grinder	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
15	Laminar Flow bench for Microbiological analysis	Yes	-	Procured	
16	Magnetic Stirrer with heating system (*1 Nos)	Yes	-	Procured	Facility availlable with ANPCC
17	Mechanical Shaker	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
18	Membrane Filtration assembly with vacuum pump (2 nos.)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
19	Microbial culture refrigerator	Yes		Procured	
20	Microwave Digester with 16 vessels/ Hot Plate	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-

21	Muffle Furnace (*1 Nos), Range 1200 C	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
22	Phenol distillation assembly (3)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
23	Plate counter, Manual/Automatic	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
24	Digestion Chambers/ Fume hood	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
25	Digital Thermometer & Humidity meter- All lab area	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
26	Dispensers (Various capacities) up to 5, 10, 25 & 50 ml	Yes	-	Procured	-
27	Filtration Assembly with vacuum pump	No	-	Not Procured	-
28	Fluoride Distillation Assembly (3)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

29	Arsenic / Fluoride Glass Distillation assemblies	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
30	Glass Double Distillation Assembly /Water Purification System	Yes		Procured	
31	Heating mantles (1 nos.)	Yes	-	Procured	Facility availlable with ANPCC
32	Hot plates (small, Medium and Large) (*1 nos.)	Yes	-	Procured	-
33	Thermo Hygrometer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
34	Imhoff Cone	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
35	Top loading Precision Digital Balance (minimum detection 0.001mg/0.01 mg) with anti-vibration facility- 3 nos. i.e 4/5 Digit (2 nos), - 6 Digit (1 no)	Yes	-	Procured	-

36	Refrigerators Big Size 300 litres or more, double door- 2 nos.	Yes		Procured	
37	Rotary Evaporator (Buchi type) with water recirculating chiller	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
38	Separating funnel shaker	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
39	Soxhlet Apparatus	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
40	Solid Phase Extraction (SPE) /SPME Extraction system	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
41	Thermometer (Alcohol)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
42	Dry & wet bulb Thermometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
43	Toxicity characteristic leaching procedure (TCLP) Extractors (Zero head and Bottle)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
44	Ultra sonic water bath-Capacity 3 litre	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-

45	Water Bath with temperature control (*2 Nos)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
46	Water Bath with temp. for mercury sample digestion-20 BOD Bottles	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
D. Analytical Instruments at Environmental Laboratories					
a) Mandatory Requirements					
1	Atomic Absorption spectrometer (AAS)-Flame, Hydride & Graphite Tube Atomizer (GTA)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
2	Binocular Stereo Zoom Microscope	Yes	-	Procured	Facility availlable with ANPCC
3	Bomb Calorimeter	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
4	BTX Analyzer with BTX calibrator	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

5	Colony counter	Yes		As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	
6	Conductivity meter- 1 nos.	Yes	-	Procured	Facility availlable with ANPCC
7	Environment conditioning chamber	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
8	Digital Burettes- 50 ml*2, 100 ml*2	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
9	Dissolved Oxygen Meter (Bench model)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
10	Flame Photometer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

11	Flash Point Apparatus	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
12	Gas Chromatograph Mass Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
13	High Performance Liquid Chromatograph (HPLC)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
14	Inductively Coupled Plasma (ICP) Spectrometer-OES	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
15	Ion Chromatograph Anion & Cations	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
16	Methane and Non Methane (NMHC) Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
17	Microscope – 100x	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-

18	Microscope Binocular Research	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
19	CO (NDIR based) Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
20	Nephelometer (Turbidity Meter)	Yes	-	Procured	Facility availlable with ANPCC
21	pH-Meter with combined electrode (3 point)- 2 nos.	Yes	-	Procured	Facility availlable with ANPCC
22	Specific ion Analyzer with ion selective electrodes	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
23	Spectrophotometer Visible (Portable)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
24	TKN Analyzer semi-automatic with aluminum block digester	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
25	UV-Vis Spectrophotometer	Yes	-	Procured	Facility availlable with ANPCC

26	Moisture Content Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
b) Optional Requirements					
1	Automatic Titration Assembly	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
2	Carbon, Hydrogen, Nitrogen and Sulphur (CHNS) Elemental Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
3	EDXRF Analyzer/WDXRF Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
4	Fourier-transform infrared Spectrometer (FTIR)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
5	Flocculator (Jar testing apparatus)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

6	Toxic Gas Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
7	Organic Halogen (AOX/TOX) Analyzer	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-
8	TOC Analyzer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
9	High Resolution Mass Spectrometer (HRGC-HRMS)	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
10	Inductively Coupled Plasma Mass (ICP-MS) Spectrometer	Yes	-	As per the MOU between ANPCC and NIOT, the facility at NIOT is available.	-
11	X Ray Fluorescence (XRF) Spectrometer (Portable)	No	24 Months	The laboratory is presently at its preliminary stage of development. Procurement of the necessary equipment for conducting analytical tests will be undertaken once the laboratory attains an advanced stage with the requisite infrastructural readiness and technical provisions in place.	-

Specific remarks, if any: